

Janata Hotels at Tourist Centres

1553. SHRI RAGAVALU MOHAN-RANGAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the broad features of the plans for the construction of Janata hotels at various tourist centres;

(b) the outlay proposed and the time frame for completion; and

(c) the programmes for construction of such Hotels in Mahabalipuram and Conjeevaram in Tamil Nadu?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) to (c). The scheme for the construction of Janata hotels envisages the provision of moderately priced, clean and comfortable accommodation for budget tourists, both domestic and international.

For this purpose a provision of Rs. 10.72 crores has been made in the draft Tourism Plan for the construction of Janata hotels in the 4 metropolitan cities (Delhi, Bombay, Madras and Calcutta) and at other selected tourist centres in the Central sector during the 1978—83 Five Year period.

The size, type and location of Janata hotels at selected centres other than the 4 metropolitan cities will be determined after undertaking a survey.

टेलको, बम्बई पर बकाया केंद्रीय बिक्री-कर

1554. श्री एम० ए० हनन अलहाबाद; क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) टेलको, बम्बई पर केन्द्रीय बिक्री-कर को कितनी राशि किस तारीख से बकाया है; और

(ख) बकाया राशि को वसूल करने के लिए सरकार क्या कार्यवाही कर रही है ?

वित्त मंत्री (श्री एच० एम० पटेल):

(क) महाराष्ट्र सरकार ने सूचना दी है कि टाटा इलेक्ट्रिक एण्ड लोकोमोटिव कम्पनी, बम्बई के खिलाफ केन्द्रीय बिक्री-कर खाते कोई रकम वसूली के लिए बकाया नहीं है।

(ख) यह प्रश्न उपस्थित नहीं होता।

Reservation for S.C./S.T. in Air India

1555. DR. BHAGWAN DASS RATHOR: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Air India is maintaining rosters providing reservation for Scheduled Castes and Scheduled Tribes while filling up Permanent and Temporary vacancies;

(b) if so, the number of appointments made during the years 1973, 1974, 1975, 1976, and 1977 category-wise at all stations in India and Scheduled Castes and Scheduled Tribes amongst them;

(c) the number of temporary appointments made category-wise and station-wise indicating the number of appointments exceeding fortyfive days during 1973, 1974, 1975, 1976 and 1977 and the number of temporary staff subsequently appointed against permanent vacancies; and

(d) whether the grouping of posts in the rosters is done in accordance with Government instruction in this regard and whether the approval of the competent authority was obtained before grouping the posts as required under rules, if not, the reasons therefor?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) to (d) The information is being collected and will be laid on the Table of the Sabha.